

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

77(ND)/2015

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.07.2019**

**NAME OF THE COMPANY: Mr. Farooq Ahmad Shala V/s. M/s. Peacock
Tours Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Raghav Mittal, Advocate
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For the Respondent:	Mr. Abhishek K. Rao, Mr. Shailesh and Ms. Bhavya Bharti, Advocates
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ORDER

Ld. Counsel for the petitioner submits that he shall be filing his rejoinder during the course of the day. A copy has been provided to the Ld. Opp. Counsel.

To come up for arguments on 9th December, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**